

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB) No.763/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M.

Name of the Company	Good Value Financial Services Pvt.LtdVs-Prarambh Securities Pvt.Ltd.	
Under Section	7 IBC	
	nation of Authorized Appearing on behalf of	3
No. Representative (IN CAPITAL LETTERS)	date
1) Mr. Ratnorko	Barreyi, Sr. AD. Corporde Bebbor	. 0
2) Mc 11-2-10 Pl.	Corporate Debtor	A.Bonu, Apr 15/02/2018
2) Vis. Visually Cha	Krabs 879, ADA	1.5/02/2018
3) Mr. Aasids Ch	owny Adr	, ,
4) Ms. Aindrila Be		

ANUJ SINCH, AVISHEK DAS RITOBAN SARKAR

3 Advocatez for A. Dan the Financial 15/2/2018 creditor

ORDER

- Ld. Counsel for the financial creditor and the corporate debtor is present.
- Ld. Counsel appearing on behalf of the corporate debtor submits reply affidavit has been filed on 01/02/2018 by serving copy on the financial creditor.

Ld. Counsel appearing on behalf of the financial creditor submits that the financial creditor is located at Mumbai and sought leave to file rejoinder. Leave is granted. Financial creditor is directed to file rejoinder, if any, within 7 days by serving a copy on the opposite side.

List it on 23/03/2018 for admission.

Sd

(Jinan K.R.) Member (J)